

India dated the 11th August, 1987 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-4828/87]

Notifications Under Indian Electricity Act, 1910

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub section (3) of section 38 of the Indian Electricity Act, 1910:—

- (1) The Indian Electricity (Amendment-1), Rules, 1987 published in Notification No. G.S.R. 358 in Gazette of India dated the 9th May, 1987.
- (2) The Indian Electricity (Amendment-2), Rules, 1987 published in Notification No. G.S.R. 481 in Gazette of India dated the 20th June, 1987. [Placed in Library. See No. LT-4829/87]

12.07 hrs.

(COMMITTEE ON PUBLIC UNDERTAKINGS)

[English]

Thirty-second Report and Minutes

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Thirty-second Report (Hindi and English versions) of the Committee on Public Undertakings on Accountability and Autonomy of Public Undertakings and Minutes of the sittings of the Committee relating thereto.

12.07½ hrs.

RAILWAYS BILL

[English]

Extension of Time for presentation of the Report of the Joint Committee

SHRI ARVIND NETAM (Kanker): I beg to move:

"That this House do further extend upto the last day of the Winter Session 1987, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to Railways."

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the Winter Session of the report of the Joint Committee on the bill to consolidate and amend the law relating to Railways."

The motion was adopted.

12.08 hrs.

BUSINESS ADVISORY COMMITTEE

[English]

Forty-first Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to move:

"That this House do agree with the Forty-first report of the Business Advisory Committee presented to the House on the 24th August, 1987."